

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4173
ANSWERED ON:22.04.2008
DUMPING OF CHINESE GOODS
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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether dumping of Chinese goods in Indian markets is causing loss to Indian Small Scale Industries ;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to check the same?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES(SHRI MAHABIR PRASAD)

(a) & (b) No data are available on the loss to Indian Small Scale Industries on account of dumping of Chinese goods in Indian markets.

c) Directorate General of Anti-Dumping & Allied Duties (DGAD), initiates anti-dumping investigations on the basis of applications filed by domestic industries, small scale or otherwise, supported by evidence of dumping, injury and causal link between dumped imports and alleged injury to the domestic industry. On the basis of such investigations, anti-dumping duty is imposed so as to protect the interest of domestic industries, including small scale industries. As per the available information, DGAD has initiated anti-dumping investigations in 215 cases involving various countries since 1992, out of which, 109 cases involve China.